	Name of Corporate debtor		M/S.E	asun Reyrolle Li	mited		Date of Commer List of Operational Credito		ation	17.02.2022		List of Stakeh	olders as on	07.12.2023
				Details of r	Claim Received		Details of Claim Adn							Amount in Rs
SI.No	Name of Authorised Representative , if any	Name of the Employee	Nature of Claimant	Date of receipt	Amount claimed	Total Amount amount of claim admitted	Amount of claim for the period of twelve months preceding the liquidation commencement date	Nature of claim	% share in total amount of claims admitted	Amount of Contingent Claim	Amount of any mutual dues, that may be setoff	Amount of claim rejected	Amount of claim under verification	Remarks, if any
2	Ajith Velloli	Ajith Velloli	Employee	16.03.2022	4,95,482	4,95,482		Unpaid salary	0.007758			-		Verified with the books of accounts and the payroll register     Claim admitted under Employee category     The claim is admitted in full for Rs. 4,95,482/- under section 53(1)(f)
3	Partha Pratim Ghosh	Partha Pratim Ghosh	Employee	25.02.2022	4,61,863	4,61,863		Unpaid salary	0.0072316			-		Verified with the books of accounts and the payroll register     Claim admitted under Employee category     The claim is admitted in full for Rs. 4,61,863/- under section 53(1)(f)
7	Leema Christy	Leema Christy	Employee		4,17,985	3,65,985		Unpaid salary	0.0057304			52,000		Verified with the books of accounts and other supporting documents     Claim admitted under Employee category     As per company's records, the company has paid
11	M.Ravi	M.Ravi	Employee	01.03.2022	4,05,609	2,56,166		Unpaid salary	0.0040109			1,49,443		1) Verified with the books of accounts and the payroll register 2) Claim admitted under Workman category 3) Salary due from July 2019 to Jan 2020 is admitted under section 53(1)(f) for Rs. 2,56,166/-
15	Prakash.H.S	Prakash.H.S	Employee	07.03.2022	1,96,096	1,55,389		Unpaid salary	0.002433			40,707		1) Verified with the books of accounts and the payroll register 2) Claim admitted under Employers category 2) Claim admitted under Employers category 2) Claim admitted under Employers category 2) Claim admitted under Employers 2) Performance Pays is only set due as the amangement of the company didn'th issued any letter regarding that, hence rejected 3) Provident Fund Claim is rejected as it is payable to Provident Fund Department 6) As per Company Policy, the leave encashment is encastable only upon retirement or resignation. As the Company into liquidation, the same is not payable, hence rejected
17	LVendarasu	L.Vendarasu	Employee	07.03.2022	1,98,168	49,650		Unpaid salary	0.0007774			1,48,518		1) Verified with the books of accounts and the payroll register 2) Claim admitted under Employee category 2) Tolk deducted a gaid of Income Tax Department, hence rejected 4) Provident Fund Claim is rejected as it is payable to Provident Fund Department 5) The claim is admitted partly for Rs. 49,650/- under section 53(1)(f)
18	C.Natarajan	C.Natarajan	Employee	07.03.2022	10,58,375	-		Unpaid salary	0			10,58,375		Verified with the books of accounts and the payroll register     As per Company records, no salary due and hence rejected
19	C.Natarajan	C.Natarajan	Employee		3,84,375	3,84,375		Unpaid salary	0.0060184			-		1) Verified with the books of accounts and other supporting documents 2) Claim admitted under workman category 3) The Interest claim is admitted for Rs. 1,68,606/- under section 33(1)(f) 4) Gratulty due is admitted under section 36(4)(a)(iii) for Rs. 2,15,769
34	Swapan Ganguly	Swapan Ganguly	Employee	11.03.2022	1,82,332	1,57,711		Unpaid salary	0.0024694			24,621		Verified with the books of accounts and the payroll register     Claim admitted under Employee category     The claim is admitted partly for Rs.1,57,711/- under section 53(1)(f)
40	Balu Marijo A	Balu Marijo A	Employee	14.03.2022	45,581	28,081		Unpaid salary	0.0004397			17,500		1) Verified with the books of accounts and the payroll register 2) Claim admitted under Employee category 3) Frovident Fund Galiam is rejected as it is payable to Provident Fund Department of Hermanner Pay is not yet due as the management of the company didn't issued any letter regarding that, hence rejected 5) The Calim a darked parthy for Rs. 26,001- under section 33(1)(f)
41	Babu R	Babu R	Employee	15.03.2022	87,842	87,842		Unpaid salary	0.0013754			-		Verified with the books of accounts and other supporting documents     Claim admitted under Employee category     The claim is admitted in full for Rs. 87,842/- under section 53(1)(f)
42	Maheshwar Moreshwar Katre	Maheshwar Moreshwar Katre	Employee	15.03.2022	28,56,600	6,97,657		Unpaid salary	0.0109236			21,58,943		Verified with the books of accounts and other supporting documents 2) Claim admitted under Employee category     The Claim is admitted partly for Rs. 6,97,657/- under section 53(1)(f)     There is no mutual agreement clause between the parties for interest, hence rejected
47	Subhamangala	Subhamangala	Employee	17.03.2022	25,29,117	8,81,711		Unpaid salary	0.0138054			16,47,406		1) Verified with the books of accounts and the payroll register 2) Claim admitted under Employee category 3) Salary due from July 2019 to 41 hby 2010 is admitted under section 53(1)(f) for Rs. 5,57,760/ 4) Salary claim for Sh May to Aug 2020 is admitted as per COC Resolution under section 53(1)(a) for Rs. 1,19,241 5) Grotuly due so admitted under section 36(4)(a)(iii) for Rs. 2,04,710
48	Srinivasan D	Sriniväsan D	Employee	16.03.2022	28,02,025	14,25,140		Unpaid salary	0.0223142			13,76,885		1) Verified with the books of accounts and the payrol register 2) Claim admitted under Employee category 31 Salary due from July 2019 to 4th May 2020 is admitted under section 51(1)(f) of ns. 3,57.45/
49	A.Sadhasiva Reddy	A.Sadhasiva Reddy	Employee	16.03.2022	13,42,823	5,79,849		Unpaid salary	0.009079			7,62,974		1) Verified with the books of accounts and the payroll register 2) Claim admitted under Employee category 3) Salany due from 10y 2019 to 40 hts/2000 is admitted under section 4) Salany claim for 15th May 10 hts/2000 is admitted under section 4) Salany claim for 5th May 10 hts/2000 is admitted as per COC Resolution under section 531(3) of for 8 n. 77, 735 5) Gratuity due is admitted under section 36(4)(a)(iii) for Rs. 1,53,550
50	B.Kumaran	B.Kumaran	Employee	16.03.2022	55,75,136	15,25,708		Unpaid salary	0.0238888			40,49,428		1) Verified with the books of accounts and the payroll register 2) Claim admitted under Employee category 3) Salary due from June 2019 to 4th May 2020 and claim for superamutant Ornica of Salary Control (1974) 4) Salary due from June 2019 to 4th May 2020 at admitted as per COC Resolution under section S31(3) for Res. 2,88,087; 4) Salary (Jam for Sth May 10 Aug 2020 is admitted as per COC Resolution under section S31(3) for Res. 2,03,900 5) Gratufty due is admitted under section 36(4) (3)(8) for Res. 3,33,721 6) The Company has declared lockdown we f3 200(8/2020 and no salary is payable after that date, hence salary claim from Sep 2020 to Feb 2022 1 rejected 7) Provident Fund Claim is rejected as it is payable to Provident Fund Department. Bell of the Company for Provident Fund Claim is rejected as 10 To General Company (1976); the lawe encadament is encadable only upon conference or registed of the Company (1976); the lawe encadament is encadable only upon conference or registed as 11 Society due is paid to concerned society, hence rejected 10) To General Company (1976); the lawe encadament is encadable only upon didn't issued any letter regarding that, hence rejected 11) Consideration and to concerned society, hence regected 12) On liquidation of the company, the service weightage pay is also not payable, hence rejected
51	Lokesha	Lokesha	Employee	16.03.2022	7,65,002	2,87,212		Unpaid salary	0.004497			4,77,790		1) Verified with the books of accounts and the payroll register 2) Clinin individed under Employee category 1) Salary does from July 2019 on the May 2020 is admitted under section \$3(1)(f) of rs. 18, 86,207+, and \$2,000 is admitted under section \$1(1)(f) of rs. 18, 86,207+, and \$2,000 is admitted as per COC Resolution under section \$31(4)(f) of rs. 18, 92,87 is Gratuity due is admitted under section \$6(4)(a)(iii) for Rs. 59,287 is Gratuity due is admitted under section \$6(4)(a)(iii) for Rs. 59,287

52	Dhakshinamurthy.M	Dhakshinamurthy M	Employee	16.03.2022	10,59,320	4,08,540	Unpaid salary	0.0063967	6,50,780	1) Verified with the books of accounts and the payroll register  2) Claim admitted under Employee category  3) Salary due from June 2015 to 4th May 2020 to admitted unde  53(1)(1) for Rs. 2,56,567/-  4) Salary claim for 55 Mb May 10 Aug 2020 is admitted as per COC  Resolution under section 33(1)(a) for Rs. 1,05  5) Gratulty due is admitted under section 34(4)(a)(iii) for Rs. 1,05  6) The Company has declared lockdown ws £ 30/08/2020 and in payable after that date, hence salary dam from 592020 to fix nejected  7) As per Company Policy, the leave encashment is encashable to reterement or resignation. As the Company into liquidation, the sort payable, hence rejected  8) On laquidation of the company, the service weightage pay is all payable. Hence rejected
53	Nagaraja Reddy S V	Nagaraja Reddy S V	Employee	16.03.2022	12,97,279	5,08,226	Unpaid salary	0.0079576	7,89,053	1) Verified with the books of accounts and the payroll register 2) Claim admitted under Employee category 3) Salary due form July 2015 to 4th May 2020 is admitted under 531(1)(f) for Rs. 3,36,869. 4) Salary (almin for 51th May to July 2020 is admitted as per COC Resolution under section 53(1)(a) for Rs. 7,38.56 5) Gratuly due is admitted under section 54(4)(a)(iii) for Rs. 97, subject to darification received from ILC Trust on Gratuly
54	M.Nagarajan	M.Nagarajan	Employee	16.03.2022	64,90,382	16,19,224	Unpaid salary	0.025353	48,71,158	1) Verified with the books of accounts and the payroll register 2 (a Lista admitted under Enophysec astegory 3) Salary due from June 2015 to 4th May 2002 and claim for superamutation fund is admitted under section 53(1)(f) for Rs. 8, 44 (a) Salary claim for 5th May 10 Aug 2020 is admitted as per COC Resolution under section 33(1)(a) for Rs. 1, 164,418 (b) Granty due is admitted under section 34(1)(a)(ii) fin Rs. 6,21 (b) The Company has declared lockdown w. 61 30(06)(2002) and et a payable after that date, have salary dam from 52 (2003 to f payable plant that date, have salary dam from 52 (2003 to f payable short that date, having a large claim of the code of the contract of th
55	Gomathi Sankar.I.K	Gomathi Sankar.I.K	Employee	16.03.2022	48,88,125	9,86,644	Unpaid salary	0.0154484	39,01,481	interest, hence rejected  (1) Verified with the books of accounts and the payrolf register  (2) Claim admitted under Employee category  (3) Salary but form July 2015 to 4th May 2020 for Rs. 7,60,380/- admitted under section 33(1)(1)  (4) Salary (dain from 5th May 2020 to Julg 2020 is admitted as p Resolution under section 33(1)(6) for Rs. 2,26,264  (5) Grafusly Claim in rejected as you have not completed 5 years service  (7) The Company has declared lockdown w. e.f. 30/08/2020 and ris psychole after that date, hence salary dain from Sep 2020 to Fr.  (7) Provident Fund Claim in rejected as it is payable to Provident I Department  (8) As per Company Policy, the leave encashment is encashable or retirement or resignation. As the Company into liquidation, the s not payable, hence rejected  (9) Performance Pay is not yet due as the management of the co didn'th suck any latter registed that here received in the co didn'th suck any latter registed that here received in the co didn'th suck any latter registed that here received in the co didn'th suck any latter registed that here received in the co- didn'th suck any latter registed that here received in the co- didn'th suck any latter registed that here received in the co- didn'th suck any latter registed that here received in the co- didn'th suck any latter registed in the first received in the co- didn'th suck any latter registed in the first received in the co- didn'th suck any latter registed in the first received in the co- didn'th suck any latter registed in the first received in the co- didn'th suck any latter registed in the first received in the co- didn'th suck any latter register of the co- didn'th suck any latter register to the co- didn'th suck any latter register the co- didn'th suck any latter register the co- di
56	B.Thirupathi	B.Thirupathi	Employee	16.03.2022	4,40,181	1,70,207	Unpaid salary	0.002665	2,69,974	to this disease aim receive fragile targe uses, erecht erecused.  1) Werflied with the book of accounts and the payroll register.  2) Claim admitted under Employee category.  3) Salays due from July 2015 to 4th May 2020 is admitted under 53(1)(f) for fix 1,04,373/  4) Salays (claim for 51th May 10 Aug 2020 is admitted as per COC Resolution under section 53(1)(a) for fix 2,98,34  1) Verflied with the books of accounts and the payroll register.
57	V.Udhayakumar	V.Udhayakumar	Employee	16.03.2022	1,28,552	55,406	Unpaid salary	0.0008675	73,146	2) Claim admitted under Employee category 3) Salary due fromApril 20 to 4th May 2020 is admitted under se 33(1)(f) for Rs. 22,425/ 4) Salary claim for 5th May to Aug 2020 is admitted as per CDC Resolution under section 33(1)(a) for Rs. 33,981
58	R.R.Rathiban	R.R.Rathiban	Employee	15.03.2022	6,96,831	2,32,854	Unpaid salary	0.0036459	4,63,977	1) Verifled with the books of accounts and the payroll register 2) Claim admitted under Employee category 3) Salary due from July 2019 to 4th May 2020 is admitted under 53(1)(f) for Rs. 2,01,174/ 4) Salary claim for 5th May to Aug 2020 is admitted as per COC Resolution under section 53(1)(a) for Rs. 3,1,680
59	T. Arun Kumar	T. Arun Kumar	Employee	16.03.2022	5,58,056	1,60,770	Unpaid salary	0.0025173	3,97,286	1) Verified with the books of accounts and the payroll register 2) Cains admitted under timployee category 3) Salary dave from July 2015 to 4th May 2020 is admitted under 4) Salary claim for \$5th May 10 aug 2010 is admitted as per COC Resolution under section \$310/180 (or \$8.2974) 5) As per Company Policy, the leave encashment is encashable to enterment or resignation. As the Company into liquidation, the so not payable, hence rejected 6) The Company has deducted lockdown w.e.f \$30/08/2020 and ris payable after that date, hence salary claim from \$ep 2020 to 5 is rejected 7) Provident Fund Claim is rejected as it is payable to Provident I Department
60	S.Raja	S.Raja	Employee	16.03.2022	23,13,846	6,68,511	Unpaid salary	0.0104672	16,45,335	1) Verified with the books of accounts and the payroll register 2) Claim admitted under Employee category 3) Salary use from July 2015 to 4th May 2020 a admitted under 53(1)(f) for R. 4, 53, 542/ 4) Claim of 51 Min 4, 10 Min 2010 a admitted as per COC 4) Salary (sum for 51 Min 4, 10 Min 2010 a admitted as per COC 4) Salary (sum for 51 Min 4, 10 Min 2010 a admitted as per COC 4) Salary (sum for 51 Min 4, 10 Min 2010 a admitted as per COC 5) (Salary (sum for 51 Min 4, 10 Min 2010) a admitted as per COC 6) (Salary (sum for 51 Min
61	M.Murali	M.Murali	Employee	16.03.2022	5,42,559	1,64,621	Unpaid salary	0.0025776	3,77,938	1) Verified with the books of accounts and the payroll register 2) Claim admitted under Employee category 3) Salary due from July 2015 to 4th May 2020 is admitted under 53(1)(f) for Rs. 1,3,7,27/- 4) Salary (claim for 51th May 2020 to Aug 2020 is admitted as per Mecubation under section 53(1)(a) for Rs. 1,3,2,894/- 1) payroll payroll payroll (a) Company (a) Compan

62	P.M.Nagaraju	P.M.Nagaraju	Employee	16.03.2022	21,01,619	8,59,967	Unpaid salary	0.0134649	12,41,652	1) Verified with the books of accounts and the payroll register 2) Claim admitted under florpiopiec category 3) Salary due from June 2019 to 41th May 2020 is admitted under section 531(1)(f) for Rs. 3,86,07/2- 4) Salary claim for 55th May 2020 to Aug 2020 is admitted as per COC Resolution under section 53(1)(a)(f) or Rs. 3,8,807/- 5) Gratuity due is admitted under section 54(4)(a)(iii) for Rs. 3,9,118/- 6) The Company has declined lockdown we £3 0,962/2020 and no salary is payable after that date, hence-salary claim from 5ep 2020 to Feb 2022 is rejected 7) Provident fund Claim is rejected as it is payable to Provident Fund Department 8) As per Company Policy, the leave encashment is encashable only upon referement or resignation. As the Company into liquidation, the same is not payable, hence rejected 9) Society due is paid to the concerned society, hence rejected 10) On liquidation of the company, the service weightage pay is also not payable. hence rejected
63	R.Mathuravani	R.Mathuravani	Employee	16.03.2022	23,12,863	10,29,557	Unpaid salary	0.0161203	12,83,306	1) Verified with the books of accounts and the payrol register 2) claims admitted under furphyee category 3) Salary due from June 2015 to 4th May 2020, Superansussion fund and sales were encashment is admitted under section 511(f) for fix. 9,00,2026, and 10,000 to June 2020 in selmitted as per COC Resolution under section 510(f) for fix. 93,2020 in Salary 10,000 to June 2020 in selmitted as per COC Resolution under section 510(f) for fix. 93,202(f).  5) Performance Pay Inot yet due as the management of the company didn't issued any letter registed (6) On liquidation of the company, the service weightage pay is also not provided. Hence registed for the company of the company of the payrol of the company of the service weightage pay is also not provided. Hence registed for the company of the service weightage pay is also not provided. Hence registed for the company of the service weightage pay is also not provided.
64	O.A.Mohammed Haarish	O.A.Mohammed Haarish	Employee	16.03.2022	2,89,504	1,39,531	Unpaid salary	0.0021847	1,49,973	1) Verified with the books of accounts and the payroll register 2) Claim admitted under Employee category 3) Salary due from April 20 to 4th May 2020 is admitted under section S31(I)(f) for R. S. 9,0,6,6,6,6 4) Salary claim for 5th May to Aug 2020 is admitted as per COC Resolution under section \$31(I)(a) for R. 8, 8,2,1,2,5/- Resolution under section \$31(I)(a) for R. 8, 8,2,1,2,5/-
65	S.Rajareddy	S.Rajareddy	Employee	16.03.2022	18,95,995	7,30,280	Unpaid salary	0.0114344	11,65,715	1) Verified with the books of accounts and the payrol register 2) claim admitted under flooping-excategory 3) Salary due from June 2019 to 4th May 2020 is admitted under section S31(1)(f) for Rs. 3,64,349.4, 4) Salary claim for S91 May to Aug 2020 is admitted as per COC Resibilition under section 53(1)(a) for Rs. 2,73(a)(-), 5) Gratulary due is admitted under section 56(4)(a)(iii) for Rs. 2,88,50(-), 6) The Company has declared incidence was 43(0)08/2020 and no
66	T.S.Sundarakumar	T.S.Sundarakumar	Employee	16.03.2022	41,60,578	11,37,227	Unpaid salary	0.0178062	30,23,351	1) Verified with the books of accounts and the payroll register 2) Claim admitted under Empiopree category 3) Salary due from lane 2019 to 4th May 2000 and Superanauston fund as admitted under scient Sal1/III for Re. 1,58,76,001- 4) Salary claim for 5th May 2000 to Aug 2020 is admitted as per COC Resolution under section 53/III/II for Re. 1,58,76,001- 5) The Company has declared lockdown w.e.f 30/08/2002 and no salary is payable after that date, hence salary daim from Sep 2020 to Feb 2022 is rejected 6) Aper Company Policy, the leave encashment is encashable only upon retirement or resignation. As the Company rinto liquidation, the same is not payable, hence rejected 7) Performance Pay is not yet due as the management of the company didn't sissed any letter registering that, hence rejected 8) On liquidation of the company, this service weightage pay is also not payable, hence rejected
68	M.Senthinathan	M.Senthilnathan	Employee	16.03.2022	21,39,316	8,54,143	Unpaid salary	0.0133738	12,85,173	1) Verified with the books of accounts and the payroll register 2) Claim admitted under Employee category 3) Salary due from June 2018 to 41 May 2020 to a dimitted under section 3.1(1)(f) for Rs. 3,31.48/. 4) Salary claim for 55 Mb May 2020 to Aug 2020 is admitted as per COC Resolution under section 3.5(1)(a) for Rs. 86.02.5/- 5) Gratury due is admitted under section 3.6(1)(a)(a) for Rs. 3,74.970/- 6) The Company has desired lockdown well 20(2)(2) and on salary 10 that date, hower allow 2 dain from 80.02.00 for Re 2023 for Re 2023 7) Provident Fund Claim is rejected as it is payable to Provident Fund Department 8) As per Company Policy, the leave encadyment is encad-salae only upon retirement or resignation. An the Company into liquidation, the same is not payable, hence rejected 9) Society due is paid to concerned society, hence rejected 10) On liquidation of the company, the service weightage pay is also not payable, hence rejected
69	G.Raghu	G.Raghu	Employee	16.03.2022	2,87,932	1,39,033	Unpaid salary	0.0021769	1,48,899	1) Verified with the books of accounts and the payroll register 2) Claim admitted under Employee category 3) Salary due from April 20 to 4th May 2020 is admitted under section 531(H) for R. 8, 4950(E) 4) Salary claim for 5th May 2020 to Jug 2020 is admitted as per COC Resolution under section 53(1)(E) for R. 8, 192(E)
70	M.Girish	M.Girish	Employee	16.03.2022	62,808	81,601	Unpaid salary	0.0012777	- 18,793	Salary claim admitted as per COC Resolution under section 53(1)(a) for Rs. 18,793/-
71	V.Seebalasaravanan	V.Seebalasaravanan	Employee	16.03.2022	9,897	28,690	Unpaid salary	0.0004492	- 18,793	<ol> <li>Salary claim admitted as per COC Resolution under section 53(1)(a) for Rs. 18,793/-</li> </ol>
72	V.Durai Raj	V.Durai Raj	Employee	16.03.2022	7,23,101	2,79,967	Unpaid salary	0.0043836	4,43,134	1) Verifled with the books of accounts and the payroll register 2) Claim admitted under Employee category 3) Salary due from July 2019 to 4th May 2020 is admitted under section 531(I) for R. 8. 2.13.293, 2020 to Aug 2020 is admitted as per COC Resolution under section 53(I)(Ia) for R. 8. 3.13.293 (Ia) Salary Claim for 5th May 2020 to Aug 2020 is admitted as per COC Resolution under section 53(Ia)(Ia) for R. 8. 8.6.74/-
73	K.Subramanian	K.Subramanian	Employee	16.03.2022	21,40,902	5,83,640	Unpaid salary	0.0091384	15,57,262	1) Verified with the books of accounts and the payroll register 2) Claim admitted under floreplace category 3) Salary due from July 2015 to 4th May 2020 and is admitted under section 53(1)(f) for 8. a. 27, 7569/- 4) Salary claim for 55th May 2020 to log 2020 is admitted as per COC Resolution under section 53(1)(d) for 8. b. 10,7871/- 5) The Company has declared lockdown w.e. 330(08/2020 and no salary is payable sider that date, hence salary dalar from 5p. 2020 to 16 = 2020 to 16.

74	N.Shanmugasundaram	N.Shanmugasundaram	Employee	16.03.2022	16,03,624	4,75,891	Unpaid salary	0.0074513	11,27,733	1) Verifies with the books of accounts and the payoll register 2) Claim and motified under froulyope category. 3) Salary due from July 2019 to 4th May 2020 and is admitted under section 53(1)(f) for Rs. 3,2027. 4) Salary claim for 55th May 2020 to Aug 2020 is admitted as per COC Resolution under section 33(14)(a) for Rs. 7,0265. 5) Gratulty due is admitted under section 36(4)(a)(a)(b) for Rs. 7,0265. 6) The Company has declared lockdown we 3 9/30(a)(2)20 and no salary is payable after that date, hence salary claim from Sep 2020 to Feb 2022 3 registed. 7) Provided frould Claim is regeted as it is payable to 10 rovident Fund 2) As per Company Policy, the leave encashment is encashable only upon retirement or resignation. As the Company vitol (a)(a)dation, the same is not payable, hence regeted 9) On liquidation of the company, the service weightage pay is also not payable, hence regeted.
75	S Senthil Kumar	S.Senthil Kumar	Employee	16.03.2022	10,81,659	3,76,855	Unpaid salary	0.0059006	7,04,804	1) Verified with the books of accounts and the payroll register 2) Claim admitted under Employee category 3) Salays use from July 2016 to 4th May 2000 and is admitted under section 53(1)(1) for Res. 2,05,577/. 4) Salays (Jamin for 5th May 2000 to May 2000 is admitted as per COC Resolution under section 35(1)(1) for Res. 4,67,01/. 5) Gratulty due is admitted under section 36(4)(4)(4)(4)(4)(4)(4)(4)(4)(4)(4)(4)(4)(
76	B.Munikrishna Reddy	B.Munikrishna Reddy	Employee	16.03.2022	8,73,303	2,69,957	Unpaid salary	0.0042269	6,03,346	1) Verified with the books of accounts and the payoll register 2) Claim and marited under Brothypec actagony 3) Salary due from July 2019 to 4th May 2009 and as admitted under section 53(1)(f) for Rs. 1, 24(888). 4) Salary claim for 55th May 2000 to 6 May 2000 is admitted as per COC Resolution under section 53(1)(f) for Rs. 0, 40(9). 5) Gratulty due is admitted under section 36(4)(a)(g) for Rs. 50,770/- 6) The Company has decidented locidons we at 30(30)(2)(200 and no insilty is payable after that date, hence salary dam from 5ep 2020 for 6ep 2022 7) Provident Fund Claim is rejected as it is payable to Provident Fund Department 8) As per Company Policy, the leave encachement is encabable only upon retirement or reignation. As the Company wito liquidation, the same is not payable, hence rejected 9) On liquidation of the company, the service weightage pay is also not payable, hence rejected.
78	G. Premnath	G. Premnath	Employee	17.03.2022	95,55,763	35,46,379	Unpaid salary	0.0555275	60,09,384	1) Verified with the books of accounts and the payrol register 2) Claims admitted under finployee category 3) Salary due from July 2019 to 4th May 2020 and is admitted under section 53(1)(f) for Rs. 26,67,531/. 4) Salary claim for 5th May 2020 to Aug 2020 is admitted as per COC Resolution under section 53(1)(4) for Rs. 8,78,848/-
79	G.Sathishkumar	G.Sathishkumar	Employee	17.03.2022	2,80,792	2,67,709	Unpaid salary	0.0041917	13,083	1) Verified with the books of accounts and the payroll register   2) Claim admitted under Employee category   3) Salary due from July 2019 to 4th May 2020 and is admitted under section 53(1)(1) for Rs. 2,16,029/-   4) Salary claim for 5th May 2020 to Aug 2020 is admitted as per COC
80	N.Krishnamoorthy	N.Krishnamoorthy	Employee	16.03.2022	5,84,971	2,48,317	Unpaid salary	0.003888	3,36,654	Resolution under section 33(1)(a) for Rs. 53,680/-  3) Verified with the book of accounts and the payroll register  2) Claim admitted under Wortman category  3) Wages due from July 2015 to 18th Feb 2007 for Rs. 56,664/- and bonus for Rs. 56,000/- is admitted under section 53(1)(f)  4) Wages due from 51th My 2010 to Mig 2020 is admitted as per COC flexibilition under section 53(1)(g) for Rs. 50,500/-  Resolution under section 53(1)(g) for Rs. 50,500/-  10 (2015) (2015) (2015) (2015) (2015) (2015) (2015) (2015) (2015) (2015) (2015)  10 (2015) (
81	S.Karthikeyan	S.Karthileyan	Employee	16.03.2022	5,84,971	2,54,508	Unpaid salary	0.003985	3,30,463	Javyable, hence rejected.  1) Verified with the books of accounts and the payroll register.  2) Claim admitted under Workman category.  3) Wages due from July 2015 to 16.1 Red 20 200 for Rs. 1,02,848/- and bonus for Rs. 5,60,00/- is admitted under section 53(1)(f).  4) Wages due from 51th May 2000 to 44th 2000 a damitted as per COC Resolution under section 53(1)(f) for Rs. 30,106/-  5) Wages due from 51th Rs-2000 to 4th May 2020 is admitted under section 53(1)(f)(f) for Rs. 39,855/-  6) Gratury due is admitted under section 36(4)(a)(ii) for Rs. 25,699  7) The Company has detaired lockdown wer 3 20(08/2020 and no slavy is payable after that date, hence salary claim from 5ep 2020 to Feb 2022 is rejected  8) Provident Fund Claim is rejected as it is payable to Provident Fund Department  9) As per Company Policy, the leave encashment is encashable only upon retirement or reignation. As the Company ruto liquidation, the same is not payable, hence rejected  10) On liquidation of the company, the service weightage pay is also not payable, hence rejected
82	N. Taj Babu	N.Taj Babu	Employee	16.03.2022	10,36,463	4,17,257	Unpaid salary	0.0065332	6,19,206	1) Verified with the books of accounts and the payroll register 2) Claim admitted under timployee category 2) Claim admitted under timployee category 2) Claim admitted under timployee category 2) and is admitted under 2) and a second category 2) and a second category 2) Salary claim for \$511. May 2002 to Aug 2000 is admitted as per COC 2) Resolution under section 33(14) for \$6.8, 61,573/- 3) Gratuity due is admitted under section 36(4)(a)(iii) for \$6.6,679/- 3) The Company has declared clockdom w.e. 3 (2)(a)(2)(2) and not losting 3 payable after that date, hence salary claim from \$59,000 to rely 2022 a regeted 3) Provident Fund Claim in registed as it is payable to Provident Fund 2) payable company Policy, the leave encadement is encabable only upon retirement or reignation. As the Company into liquidation, the same is not payable, hence registed 3) On liquidation of the company, the service weightage pay is also not payable, hence registed
83	P.Manikandan	P.Manikandan	Emplayee	16.03.2022	12,04,910	4,73,035	Unpaid salary	0.0074066	7,31,875	1) Verified with the books of accounts and the payroll register 2) Claim admitted under Employee category 3) Salary but Form July 2016 to 4th May 2000 and is admitted under section 53(1)(1) for 81. 3.57.550/- 4) Salary claim for 55th May 2000 to May 2000 is admitted as per COC herobution under section 33(1)(1) for 82. 7.4.326/- 5) Girallary due is admitted under section 34(1)(4)(6)(1) for 82. 41.159/- 6) The Company has declared fooddown word 30(104/2000 and no slavin yap payable after that due, betwee salary damin from 5ep 2001 to slavin yap payable after that due, betwee salary damin from 5ep 2001 to 8) As per Company Policy, the leave encadement is encad-hable only upon retirement or religiation. As the Company into liquidation, the same is not payable, hence rejected 9) on liquidation of the company, the service weightage pay is also not payable, hence rejected.

84	S.Annie Florence Nirmala	S.Annie Florence Nirmala	Employee	16.03.2022	9,76,474	3,12,880	Unpaid salary	0.0048989	6,63,594	1) Verified with the books of accounts and the payroll register 2) Claim admitted under from/pove excitors (1979). 3) Salary due from July 2019 to 4th May 2020 and is admitted under section 53(11)) for 8x 2, 13,633. <sup>4</sup> 4) Salary claim for 5th May 2020 to Aug 2020 is admitted as per COC Resolution under section 53(11)) for 8x 2, 13,633. <sup>4</sup> 5) Gratulty due is admitted under section 36(4)(a)(a) for 8x 3,1654. <sup>5</sup> 5) Gratulty due is admitted under section 36(4)(a)(a) for 5x 3,1654. <sup>5</sup> 7) Foroitaty due is admitted under section 36(4)(a)(a) for 5x 3,1654. <sup>5</sup> 7) Foroitath section 40 for 5x 4,1654. <sup>5</sup> 7) Foroitath section 40 for 5x 4,1654. <sup>5</sup> 7) Provident Fund Claim is rejected as it is payable to Provident Fund Claim is rejected as it is payable to Provident Fund Department 8) As per Company Policy, the leave encashment is encashable only upon retriement or resignation. As the Company rito liquidation, the same is not payable, hence rejected 30 (or 10 feuildation of the company, the service weightage pay is also not payable, hence rejected
85	B.S.Sudeshkumar	B.S.Sudeshkumar	Employee	17.03.2022	9,39,808	3,83,661	Unpaid salary	0.0060072	5,56,147	1) Verified with the books of accounts and the payroll register 2) Claim admitted under Empkyee category 2) Salary due From by 2019 to 41 May 2000 and is admitted under section 53(1)(1) for Rs. 2,79,332/- 4) Salary claim From St May 2020 to Long 2020 is admitted as per COC Resolution under section 53(1)(a) for Rs. 5,7978/- 5) Gratulty due and admitted under section 36(4)(a)(iii) for Rs. 46,332/- 5) Gratulty due and admitted under section 36(4)(a)(iii) for Rs. 46,332/-
86	J.Vigneshwar	J.Vigneshwar	Employee	16.03.2022	9,08,189	3,50,789	Unpaid salary	0.0054925	5,57,400	Verified with the books of accounts and the payroll register     It claim admitted under Employee category     3 Salary due from July 2019 to 44 May 2020 for Rs. 2,89,994/- is     admitted under section 53(1)(f)     4 Salary claim from 5th May 2020 to Aug 2020 is admitted as per COC     Resolution under section 53(1)(a) for Rs. 60,795/-
87	R S Kannan	R S Kannan	Employee	17.03.2022	3,30,000	2,67,382	Unpaid salary	0.0041865	62,618	Verified with the books of accounts and the payroll register     Claim admitted under Employee category     Salary due from July 2019 to 4th May 2020 for Rs. 2,67,382/- is
88	K.Arulmozhi	K.Arulmozhi	Employee	17.03.2022	9,09,217	3,45,435	Unpaid salary	0.0054087	5,63,782	admitted under section 53(III)  1) Verified with the books of accounts and the payroll register  2) Claim admitted under Employee category  3) Salary due from 1wly 2019 to 41 May 2020 and its admitted under section 53(I)(I) for Rs. 2,75,847.  4) Salary claim from 55 M May 2020 to Aug 2020 as admitted as per COC Resolution under section 53(I)(a) for Rs. 5,50,307.  6) Floating via les admitted under section 56(I)(a)(III) for Rs. 6,5,911/-  6) The Company has declared lockdown w.ef 30(8)(2020 and no tasking is payable after that date, hence salary claim from Sep 2020 to Feb 2022 is rejected  7) As per Company Policy, the leave encashment is encashable only upon retirement or resignation. As the Company into liquidation, the same is not payable, hence rejected  8) On liquidation of the company, the service weightage pay is also not payable, hence rejected
89	T.Senthikumar	T.Senthilkumar	Employee	17.03.2022	13,34,746	4,24,833	Unpaid salary	0.0066518	9,09,913	1) Verified with the books of accounts and the payroll register 2) Claim admitted under Employee category 3) Salary due from July 2019 to 41 May 2020 for Rs. 3,50,366/- is admitted under section 53(1)f) 4) Salary claim From 5th May 2020 to Aug 2020 is admitted as per COC Resolution under section 53(1)(a) for Rs. 74,4667- forsitully in on a logisticable as you have not completed 5 years of service 6) The Company has declared lockdown w.e.f 30/08/2003 and no salary is payable After that date, hence salary claim from 5ep 2020 to Feb 2022 is rejected 7) As per Company Policy, the leave encashment is encashable only upon retirement or resignation. As the Company into liquidation, the same is not payable, hence rejected 8) On liquidation of the company, the service weightage pay is also not payable, hence rejected
90	S.Nagaraju	S.Nagaraju	Employee	17.03.2022	21,73,469	8,73,305	Unpaid salary	0.0136738	13,00,164	1) Verified with the books of accounts and the payroll register 2) Claim admitted under Employee category 3) Salary due from July 2019 to 4th May 2020 for Rs. 4,06,380/- is admitted under section 531(f)) 4) Salary claim from 5th May 2020 to Aug 2020 is admitted as per COC Recibibition under section 531(f)) 5) Gratulty due is admitted under section 53(6)(6)(6)(6) for Rs. 3,79,726/- 6) The Company has declared lockdown w.e. 30(6)(8)(6)(6) for Rs. 3,79,726/- 6) The Company has declared lockdown w.e. 30(8)(2000 and no issulary is payable after that date, hence salary claim from \$2020 to fee 3 2021 is rejected 7) Provident Fund Claim is rejected as it is payable to Provident Fund Department of the Company into liquidation, the same is not payable, hence rejected 10) Con liquidation of the company; the service weightage pay is also not payable, hence rejected 10) On liquidation of the company, the service weightage pay is also not payable, hence rejected 10) On liquidation of the company, the service weightage pay is also not payable, hence recompany.
91	Sushant Randhir Dar	Sushant Randhir Dar	Employee	17.03.2022	7,16,471	2,76,738	Unpaid salary	0.004333	4,39,733	1) Verified with the books of accounts and the payroll register 2) Claim admitted under Employee category 3) Salary due from July 2019 to 4th May 2020 for Rs. 2,28,534/- is admitted under section 53(1)(f) 4) Salary claim from 5th May 2020 to Aug 2020 is admitted as per COC
93	Arpitraj Rakeshkumar Sharma	rpitraj Rakeshkumar Sharm	Employee	17.03.2022	12,65,012	3,33,913	Unpaid salary	0.0052282	9,31,099	Resolution under section \$31(la) for Rs. 48,2047.  1) Verified with the books of accounts and the payroil register  2) Claim admitted under Employee category  3) Salary due from Apr 20 to 44 th May 2020 for Rs. 88,2167- is admitted under section \$31(10)  4) Salary claim from \$51 May 2020 to Aug 2020 is admitted as per COC Resolution under section \$31(10) for Rs. 24,5097-1  Solicity Claim is rejected as you be not completed 5 years of
95	Vishal Upadhyay	Vishal Upadhyay	Employee	17.03.2022	7,61,717	3,23,212	Unpaid salary	0.0050607	4,38,505	11 Verified with the books of accounts and the payrol register 22 Claim admitted under fingboyee category via 13 Salary due from April 20 to 4th May 2020 for Rs. 98636/- is admitted under sections 531/16/1 via 45 Salary claim from 5th May 2020 to Aug 2020 is admitted as per COC Resolution under section 531/16/1 of Rs. 22.45.78/- 51 Gratuty Claim is rejected as you have not completed 5 years of service
96	H S Anantharamu	H S Anantharamu	Employee	17.03.2022	3,99,524	2,99,524	 Unpaid salary	0.0046898	1,00,000	Verified with the books of accounts and the payroll register     Claim admitted under Employee category     The claim is admitted partly for Rs. 2,99,524/- under section 53(1)(f)
97	K.S.Shanmugam	K.S.Shanmugam	Employee	17.03.2022	4,51,123	3,10,730	Unpaid salary	0.0048653	1,40,393	since Bs. 1,00,000/- is paid a sper Company records 1) Verified with the books of accounts and the payroll register 2) Claim admitted under Employee category 3) Salary due from July 2019 to 41 May 2020 for Rs. 2,55,338/- is admitted under section 53(1)(f) 4) Salary claim from 5th May 2020 to Aug 2020 is admitted as per COC Resolution under section 53(1)(g) for Rs. 55,392/- 5) Aper Company Policy, the leave encalment is encashable only upon retirement or resignation. As the Company into liquidation, the same is not payable, hence registed 6) On liquidation of the company, the service weightage pay is also not payable, hence rejected
99	Kaushik Chakraborthy	Kaushik Chakraborthy	Employee	16.03.2022	8,90,740	3,53,798	Unpaid salary	0.0055396	5,36,942	31 Verified with the books of accounts and the payroll register 2) Claim admitted under Employee category . 3) Salary due from July 2019 to 4th May 2020 for Rs. 2, 20,859/- is admitted under section 531(1)) 49 Salary dae from 5th May 2020 to Aug 2020 is admitted as per COC Resolution under section 53(1)(a) for Rs. 46,751 (a) for Salary dae from 5th May 2020 for Salary dae from 5th May 2020 for Salary dae for
100	R.Rajathilak	R.Rajathilak	Employee	17.03.2022	8,17,371	3,17,014	Unpaid salary	0.0049637	5,00,357	1) Verified with the books of accounts and the payroll register 2) Claim admitted under Employee category 3) Salary due from July 2019 to 4th May 2020 is admitted under section 531(1)( for Rs. 2,60,917/- 4) Salary claim (5°th May to Aug 2020 is admitted as per COC Resolution under section 5311(a) for Rs. 56,097/-
101	S. Keerthi Kumar	S. Keerthi Kumar	Employee	16.03.2022	1,29,076	62,074	Unpaid salary	0.0009719	67,002	1) Verified with the books of accounts and the payroll register 2) Claim admitted under Employee category 3) Salary due from April 20 to 4th May 2020 is admitted under section 531(1)( for Rs. 22,591/- 4) Salary claim for 5th May to Aug 2020 is admitted as per COC Resolution under section 531(1)(a) for Rs. 39,483/-

102	R.Lokesh	R.Lokesh	Employee	16.03.2022	5,65,674	2,10,058	Unpaid salary	0.003289	3,55,616	1) Verified with the books of accounts and the payroll register 2) Claim admitted under Employee category 3) Salary due from April 20 to 4th May 2020 is admitted under section 53(1)(f) for Rs.61,218/- 4) Salary claim for 5th May to Aug 2020 is admitted as per COC Resolution under section 53(1)(4) for Rs. 1,48,840/-
103	R.Venkatesh	R.Venkatesh	Employee	16.03.2022	4,60,000	2,57,723	Unpaid salary	0.0040353	2,02,277	Resolution under section 5411(a) for Rs. 1,48,84U/-  1) Verified with the books of accounts and the payeril register  2) Claim admitted under Employee category  3) The claim is admitted partly for Rs. 2,57,723/- under section 53(1)(f)
104	A.Kamatchinathan	A.Kamatchinathan	Employee	16.03.2022	85,89,783	17,40,565	Unpaid salary	0.0272529	68,49,218	1) Verified with the books of accounts and the payroll register 2) Claim admitted under Employee category 3) Salary doe from July 2019 to 4th May 2020 for Rs. 12,69,148/- is admitted under section 531(1)(1) 4) Salary claim from 5th May 2020 to Aug 2020 is admitted as per COC Resolution under section 53(1)(a) for Rs. 4,71,417/-
107	M. Suresh babu	M. Suresh babu	Employee	17.03.2022	65,793	65,793	Unpaid salary	0.0010302	-	5) Gratuity Claim is rejected as per your CTC.  1) Verified with the books of accounts and the other supporting documents  2) Claim admitted under Employee category
109	Alin Banerjee	Atin Banerjee	Employee	17.03.2022	42,98,365	8,76,265	Unpaid salary	0.0137201	34,22,100	3) The claims is admitted in full for Ris. 65,793/- under sextons 32(1)(f)  1) Verified with the books of accounts and the payoff register  2) Claim admitted under Employee category  3) Salary due from July 2019 to 6th May 2020 for Ris. 56,0862/- is admitted under sextons 53(1)(f) for Ris. 56,0862/- is admitted under sextons 53(1)(f) for Ris. 1,77,129/-  4) Salary claim from 5th May 2020 to Aug 2020 to admitted as per COC Recultions under sextons 13(1)(f) for Ris. 1,77,129/-  3) Cistaluty due is admitted under sextons 86(4)(6)(6)(f) for R. 1,76,214/-  5) for Ecompany flow discussed in Suddens and 30(90)(2020 and on salary  1) for Ecompany flow flow flow flow from Sep 2020 to 1e 80,202  in repicted  7) Aper Company Flottly, the leave excatanent is encatabled only upon retirement or resignation. As the Company into liquidation, the same is  not payable, hence registed  3) Performance Pay is not yet due as the management of the company didn't issued any letter registed global from the company, the service weightage pay is also not payable, hence registed.
111	R.Uma	R.Uma	Employee	17.03.2022	32,56,363	12,12,093	Unpaid salary	0.0189784	20,44,270	1) Verified with the books of accounts and the payroll register 2) (Lains admitted under Employee category 2) (Lains admitted under Employee category 3) slavly due from 1) you 2010 for this Ayu 2000 for Rs. 5,49,739/- and bornos of Rs. 3,40,000/- is admitted under section 531(1)(1) of 3 slavly value from 5 his Ayu 2000 for log 2000 is admitted as per COC 5 (1) of 1) of
113	R.Jayaraman	RJayaraman	Employee	17.03.2022	6,86,050	5,52,500	Unpaid salary	0.0086508	1,33,550	31 Verified with the books of accounts and the payoril register 2 (Liam admitted under firmplyone category) 31 Salary dae from July 2019 to 4th May 2020 for fits, 4,552,246/- is admitted under section 531(I)(f) 43 Salary claim from 5th May 2020 to long 2020 is admitted an per COC Resolution under section 531(I)(s) for Rs. 757,254/- 53 Ap per Company Polloy, the leave encathermet is encatable only upon reterment or resignation. As the Company into loquidation, the same is not payable, hence rejected 50 Society due is pilot to concerned society, hence rejected 7 To in liquidation of the company, the service weightage pay is also not payable, hence rejected.
115	R.Krishna Moorthy	R.Krishna Moorthy	Employee	16.03.2022	9,19,640	3,39,109	Unpaid salary	0.0053096	5,80,531	3) Verified with the books of seconds and the payoff legister 2) Clean admitted under (Implyee) category 3) Salary (Saim from Au) 2039 to 10th Jan 2020 for Re. 2,53,709/- and Sopremunation fund for Rs. 5,600 as admitted under section 53(1)(f) 4) Provident Fund Claim in rejected as it is payable to Provident Fund Department 3) Performance Pay is not yet due as the management of the company dirth issued any letter regarding that, hence rejected
116	M.Priyanka	M.Priyanka	Employee	16.03.2022	3,81,335	1,36,033	Unpaid salary	0.0021299	2,45,302	1) Verified with the books of accounts and the payoil negister 2 (claim admitted under finelyoes category 3) slasiny oke from July 2019 to 4th May 2020 is admitted under section 53(1)) for Rs. 1,12,166. 1 4) Salary claim for 5th May to Aug 2020 is admitted a per COC Resolution under section 53(1)(s) for Rs. 1,23,28677. 5) The Company has declared fockdown w. et 3,00(8,2020 and no salary is payobe after that date, hence salary claim from Sep 2020 to Feb 2022 is rejected. 6) Aper Company Policy, the leave excatagermatic sensorable or only upon retirement or resignation. As the Company into liquidation, the same is not payable, hence rejected. 7) On liquidation of the company, the service weightage pay is also not payable, hence registed.
117	C.P.Baiju	C.P.Baiju	Employee	16.03.2022	17,48,073	11,54,152	Unpaid salary	0.0180712	5,93,921	1) Verified with the books of accounts and the payroll register 2) Claim admitted under Employee category 3) Salary due from July 2019 to 4th May 2020 for Rs. 5,64,964/- and superamutation fund for Rs. 96,200 a semitted under section 513(1)(f) 4) Salary claim for 5th May to Aug 2020 is admitted as per COC Resolution under sexton 53(1)(a) for Rs. 1,352,889/- 5) Grafully due is admitted under section 36(4)(a)(a)) for Rs. 3,57,699/-
118	Nune Veerendra Krishna	Nune Veerendra Krishna	Employee	16.03.2022	9,01,736	3,48,543	Unpaid salary	0.0054573	5,53,193	1) Verified with the books of accounts and the payroll register 2) Claim admitted under Employee category 3) Salary due from July 2019 to 4th May 2020 is admitted under section 53(1)(f) for Rs. 2,87,936/- 4) Salary claim for 5th May to Aug 2020 is admitted as per COC
120	K.Jabamalai Mary	K.Jabamalai Mary	Employee	17.03.2022	1,40,472	1,40,472	Unpaid salary	0.0021994	-	Resolution under section \$311(a) for Rs. 60,607/-  1) Verified with the books of accounts and the payroll register  2) Claim admitted under Workman category  3) The claim is admitted in full for Rs. 1,40,472/- under section 53(1)(f)
121	S.Poyyamozhi	S.Poyyamozhi	Employee	17.03.2022	7,33,312	4,30,008	Unpaid salary	0.0067329	3,03,304	1) Verified with the books of accounts and the payroll register 2 (2) Clear mainted under Employee category or 3) shary due from July 2019 of th May 2000 for Rs. 3,81,546 and Leave encathment for Rs. 48,862 is admitted under section 53(1)(f) 4) society due is paid to concerned society, here registed 5) On liquidation of the company, the service weightage pay is also not payable, hence registed 6) Clairmant name is not in gratuly lot, hence rejected
122	R.Arumugam	R.Arumugam	Employee	17.03.2022	1,59,863	1,59,863	 Unpaid salary	0.0025031	-	Verified with the books of accounts and the payroli register     Claim admitted under Workman category     The claim is admitted in full for Rs. 1,59,863/- under section 53(1)(f)
124	M. Paramasivam	M. Paramasivom	Employee	18.03.2022	31,09,322	11,42,811	Unpaid salary	0.0178936	19,66,512	1) Verified with the books of accounts and the payroll register 2) Clains admitted under Employee category 3) Salvay due from July 2019 to 4th May 2000 for Rs. 4,50,627 50/- and bonus of Rs. 2,55,000 is admitted under section 53(1)(1) 6) Salvay taken from July 2019 to 4th May 2000 for Rs. 4,50,627 50/- and bonus of Rs. 2,55,000 is admitted under section 53(1)(1) of Rs. 95,186/- 5) Cinctuly due is admitted under section 53(1)(1) of Rs. 95,186/- 5) Cinctuly due is admitted under section 53(1)(1) of Rs. 3,41,997/- 6) The Company has declared lockdown w. ef. 30(08/200 and no salvay is payble after that facts, hence salvay from from 59 p.2010 to Follow 2) is rejected 3) Provident Fund Claim is rejected as it is payable to Provident Fund Department 6) As per Company Policy, the leave encashment is encashable only upon retirement or resignation. As the Company into liquidation, the same is not payable, hence rejected 3) Performance Pay is not yet due as the management of the company of Risk suculed any letter registring this, hence rejected 31) On liquidation of the company, the service weightings pay is also not popuble, hence rejected

125	S.Väidyänathan	S.Vaidyanathan	Employee	18.03.2022	52,35,917	12,81,153	Unpaid salary	0.0200597	3:	9,54,764	7) The Company has declared lockdown w.e.f. 300/82/0000 and no salar is papable after that date, hence salary claim from Sep 2020 to Feb 202 is rejected. 8) As per Company Policy, the leave encashment is encashable only up retirement or resignation. As the Company into liquidation, the same is not payable, hencer rejected. 9) On liquidation of the company, the service weightage pay is also not payable, hencer rejected.
126	P.Mohan	P.Mohan	Employee	18.03.2022	2,20,692	1,06,111	Unpaid salary	0.0016614	:	1,14,581	1) Verified with the books of accounts and the payroll register 2) Claim admitted under Employee category. 3) Salary due from April 20 to 4th May 2020 is admitted under section 53 (1)(f) for Rs. 36,645/- 4) Salary claim for 5th May to Aug 2020 is admitted as per COC Resolution under section 53 (1)(a) for Rs. 67,666/- 1) Verified with the books of accounts and the payroll register
127	G.Sathesh	G.Sathesh	Employee	18.03.2022	9,59,519	3,52,438	Unpaid salary	0.0055183		6,07,081	2) Claim admitted under Employee category 3) Salary due from July 2015 to 4th May 2020 is admitted under section S311(f) or Rs. 2,663 331-y 4) Salary claim for 5th May to Aug 2020 is admitted as per COC Resolution under section 53(1)(a) for Rs. 54,465(-) and treated as CIRP COX
128	S.Santhosh	S.Santhosh	Employee	17.03.2022	1,28,552	55,432	Unpaid salary	0.0008679		73,120	Verified with the books of accounts and the payroll register     Claim admitted under Employee category
131	B R Puttashankara	B R Puttashankara	Employee	18.03.2022	10,04,838	-	Unpaid salary	0	11	0,04,838	With reference to your claim in Form E dated 17.03.2022, we have received a consolidated claim in form E dated 23.03.2022 from an authorised representative Mr. Sidalingapan, As consolidated claim letter is desired, you have given the authorisation for consolidated claim To avoid displication, we have rejected your individual claim and considered the consolidated claim.
132	A.Sharmila	A.Sharmila	Employee	18.03.2022	60,690	60,690	Unpaid salary	0.0009503		-	1) Verified with the books of accounts and the payroll register 2 claims admitted under Employee category 3) slashry due from July 2019 to 41th May 2020 is admitted under section 531(1) for Rs. 2,1,207.  4) Salary claim for 51th May to Aug 2020 is admitted as per COC Resolution under section 531(1)(a) for Rs. 3,34681/.
134	C. Narasimha Murthy	C. Narasimha Murthy	Employee	18.03.2022	9,86,438	-	Unpaid salary	0		9,86,438	With reference to your claim in Form E dated 17.03.2022, we have received a consolidated claim in Form E dated 23.03.2022 from an authorised representative Mr. Sidalingapan, a Konopilated claim letter is desired, you have given the authorisation for consolidated claim To avoid displication, we have rejected your individual claim and considered the consolidated claim.
135	S.Lavanya	S.Lavanya	Employee	18.03.2022	4,03,373	1,14,358	Unpaid salary	0.0017906	:	2,89,015	53(1)(1) for Rs. 90,115/- 4) Salary claim for 5th May 2020 to Aug 2020 is admitted as per COC Resolution under section 53(1)(a) for Rs. 24,243/-
136	P.S.Srinivasa Raghavan	P.S.Srinivasa Raghavan	Employee	18.03.2022	4,25,000	2,81,458	Unpaid salary	0.0044069	:	1,43,542	53(1)(1) for RS. 2,34,4 /b/- 4) Salary claim for 5th May to Aug 2020 is admitted as per COC Resolution under section 53(1)(a) for Rs. 46,982/-
137	S.Sathiya Narayanan	S.Sathiya Narayanan	Employee	18.03.2022	16,59,401	7,16,550	Unpaid salary	0.0112194	,	9,42,851	1) Verified with the books of accounts and the payroll register 2) Claim admitted under Employee category 3) 3 salary due from July 2015 to 4th May 2020 is admitted under section S11(1) for 6s. \$5,95.611. 4) Salary claim for 5th May 2020 to Aug 2020 is admitted as per COC Resolution under section S31(1)(a) for 8s. 1,2,3:599. 5) The Company has declared lockdown w.e. 3 03(08):2020 and no salar is payable after that date, hence salary claim from \$5,020 to 16 e30.00 as rejected and Claim is rejected as it is payable to Provident Fund Capatrient. 7) Performance Pay is not yet due as the management of the company dark its suck any letter registed that the representation of the company, dark its suck any letter registed (8) On liquidistion of the company, the service weightage pay is also not sayable, hence rejected
139	.LUma Maheswari	J.Uma Maheswari	Employee	18.03.2022	8,40,892	2,64,686	Unpaid salary	0.0041443		5,76,206	1) Verified with the books of accounts and the payroll register 2) Claim admitted under Employee category 3) Salary due from July 2015 to 4th May 2020 is admitted under section 311(i) for Rs. 1,893-921. 4) Salary claim for Sin May 2020 to Augu 2020 is admitted as per COC besolution under section 512(1)(a) for Rs. 1,3145/, and treated as CIPP 3) Gratility due is admitted under section 36(1)(a)(ii) for Rs. 3,3399/- (i) The Company has declared lockdown wer 30(0)(3)(2020 and no site is payable after that date, hence salary claim from Sep 2020 to feb 202 is rejected 7) Provident Fund Claim is rejected as it is payable to Provident Fund Department 8) As per Company Policy, the leave encashment is encashable only up externment or regispation. As the Company into liquidation, the same is 5) On liquidation of the company, the service weightage pay is also not payable, hence rejected.
140	N.Goveri Shankar	N.Gowri Shankar	Employee	17.03.2022	11,42,049	3,75,621	Unpaid salary	0.0058813		7,66,428	1) Verified with the books of accounts and the payroll register 2) Claim admitted under freprioper category 3) Salary due from July 2015 to 4th May 2020 is admitted under section 531(1)(1) for Nr. 2,66,667). 4) Salary claim for Sch May 2020 to Aug 2020 is admitted as per CO Resolution under section 53(1)(a) for Nr. 5,64,726/- 5) Gratury due is admitted under section 36(6)(a)(iii) for Nr. 5,22,28/- 6) The Company has declared lockdown w. 42 (30(2)/2020 and no state is payable after that date, hence salary claim from Sep 2020 to feb 202 a rejection of the Company has declared lockdown w. 42 (30(2)/2020 and no state 0 payatriment. 8) As per Company Policy, the leave encadiment is encatabable copy or extrement or registration. As the Company into liquidation, the same is not payable, hence rejected 9) On liquidation of the company, the service weightage pay is also not availed. hence resided
142	T.K.Vinodkumar	T.K.Vinodkumar	Employee	18.03.2022	9,29,543	-	Unpaid salary	0		9,29,543	With reference to your claim in Form E dated 17.03.2022, we have received a consolidated claim in form E dated 23.03.2022 from an authorized received the Park State Control of the Park State Control o
143	M.Gowtham	M.Gowtham	Employee	18.03.2022	3,34,242	1,42,684	Unpaid salary	0.0022341		1,91,558	1) Verified with the books of accounts and the payrol register 2) Claim admitted under Employee category 3) Salary due from De 2019 to 4th May 2020 is admitted under section 53(1)(f) for Rs. 1,03,201/- 4) Salary claim for 5th May 2020 to Aug 2020 is admitted as per COC Resolution under section 53(1)(a) for Rs. 39,483/-

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144	M.N.Kalyanasundaram	M.N.Kalyanasundaram	Employee	18.03.2022	36,67,754	10,02,504	Unpaid salary	0.0156967	26,65,250	1) Verified with the books of accounts and the payoil reg g) C Liain admitted under Employee category 3) Salary due from Jan 2019 to 4th May 2020 is admitted S31(1) for Res. 7,18,28(1). 4) Salary claim for 5th May 2020 to Aug 2020 is admitted Resolution under section S3(1)(a) for Res. 1,76,512/- 5) Gratuty due is admitted under section S((a)(a)(a)) for	under section as per COC
145	S Arbadhagan	5.Anbarhagan	Employee	18.03.2022	15,85,175	7,08,208	Unpaid salary	0.0110888	8,76,967	1) Verified with the books of accounts and the payroll regi 2) Claim admitted under Employee category or Na. 1, 20, 20, 20, 20, 20, 20, 20, 20, 20, 20	r,402/- and ection 53(1)(f) ed as per COC Rs. 3,76,506/- 0 and no salary 20 to Feb 2022 rident Fund nable only upon n, the same is the company
146	M.Venkatesh	M.Venkatesh	Employee	19.03.2022	8,20,296	3,87,484	Unpaid salary	0.006067	4,32,812	1) Verified with the books of accounts and the purpoil reg 2) Claim and intelled under Improprese attageny 3) Salary due from July 2019 to 4th May 2020 for 8s. 2, 22 final Settlement for 8s. 1, 197, 2824 is admitted under seet 4) Salary claim from 5th May 2020 to 4ag 2020 to salmt menululan under section 53(1)(4) for 7s. 45,9821 - 5) The Company has declared incidudom war 30,008/202 salary is purphle after that date, hence salary claim from 1 feb 2022 or rejected 0) On legislation of the company, the service weightage p purphle, hence rejected	2,574/- and tion 53(1)(f) ed as per COC 0 and no Sep 2020 to say is also not
150	D.Rohit Kumar	D.Rohit Kumar	Employee	19.03.2022	20,31,020	7,94,366	Unpaid salary	0.0124378	12,36,654	1) Verified with the books of accounts and the payord leg 2) Claim admitted under freelyowe category 3) Salary due from June 2019 to 4th May 2020 is admitted 53(1)(f) for Rs. 5,15,766; 4) Salary claim for Rs. 5,1205(6); 6) Salary claim for 5th May to Aug 2020 is admitted as pa Resolution under section 53(1)(a) for Rs. 1,1205(3); 7) (7) The Company has declared colcidon w. 63 30(8)(202) salary is payable after that date, hence salary claim from 7) As per Company Policy, the leave encadement is encade externent or resignation. As the Company into Islandation externed or resignation. As the Company into Islandation and the Company and the Company of the Islandation of the Company Salary Company (1) Salary Company (1) Salary (1) Sal	d under section er COC Rs. 1,66,517/- 10 and no Sep 2020 to nable only upon n, the same is the company
151	V.Subramanian	V.Subramanian	Employee	18.03.2022	24,29,368	9,73,093	Unpaid salary	0.0152362	14,56,275	1) Verified with the books of accounts and the payroll reg 2) Clasin admitted under Employee category 3) Salary due From June 2015 to 64 May 2020 is admitted 53(1)(1) for 8x. 4,57,444/ 4) Salary claim for 51 May 10 Aug 2020 is admitted as pr Resolution under section 35(1)(4) for 8x. 9,7223 3) Cinstallay due is admitted under section 34(4)(4)(6) for (i) The Company has declared lockdown wed 37(4)(2)(2) to 10 payled lafer that due, hence allary duel from Sep 20 10 payled lafer that due, hence allary duel from Sep 20 10 Provident Fund Department. 8) Apr Company Polys, the lawer encadwherent is encade retirement or reignation. As the Company into liquidation not payable, hence rejected 3) Performance Pay is not yet due as the management of didn't issued any letter regarding that, hence rejected 10) On liquidation of the company, the service weightage payable, hence rejected	d under section er COC Rs. 4,18,396 D and no salary 20 to Feb 2022 S it is payable nable only upon n, the same is the company
152	D.Pavithra	D.Pavithra	Employee	18.03.2022	60,690	60,690	Unpaid salary	0.0009503	-	1) Verified with the books of accounts and the payroli reg 2) Claim admitted under Employee category 3) Salary due from June 2019 to 4th May 2020 is admitte 53(1)(f) for Rs. 21,2076 4) Salary claim for 5th May 10 Aug 2020 is admitted as pr Resolution under section 53(1)(a) for Rs. 39,483	d under section
153	C.Subramanian	C.Subramanian	Employee	18.03.2022	9,80,159	3,56,120	Unpaid salary	0.005576	6,24,039	1) Verified with the books of accounts and the payroll reg 2 (claim admitted under flore)que category 3) Salary due from June 2019 to 4th May 2020 is admitted 53(1)(f) for Rs. 2,28,280°.  4) Salary claim for 5th May to Aug 2020 is admitted as p Resolution under section 33(1)(g) for Rs. 49,3311 5) Crasturly due is admitted under section 36(4)(a)(iii) of rs. 1) The Company has declared facilization 36(4)(a)(iii) of rs. 1) For June 10 (a) Company has declared facilization in 10 (a)(2)(2)(2) is payable after that dise, hence salary dan from 5gr 20 of 1) Poyeders 1 and Department Fund Claim is neglected at 10 Poyeders 1 and Department Fund Claim is neglected at 10 Poyeders 1 and Department 1 and 1 (a) The Company (in legislastic not payable, hence rejected 9) Society due is paid to concerned society, hence rejected 10 On liquidation of the company, the service weightage payable, hence rejected	d under section er COC Rs. 78,509 D and no salary 20 to Feb 2022 sit is payable nable only upon n, the same is d pay is also not
154	S.Leonda Inbaraj	S.Leonda Inbaraj	Employee	19.03.2022	4,32,522	3,46,027	Unpaid salary	0.0054179	86,495	3) Verified with the books of accounts and the payroll reg () claim admitted under freely/prec category 3) Salary due from June 2015 to 4th May 2020 is admitted 53(1)() for Re. 2,85,984°, day 2020 is admitted as p Resolution under section 53(1)(a) for Re. 60,203 Resolution under section 53(1)(a) for Re. 60,203 is payable after that date, hence salary claim from Sep 20 is rejected.	d under section er COC D and no salary
157	L.Vignesh	LVignesh	Employee	19.03.2022	35,644	35,644	Unpaid salary	0.0005581	-	Verified with the books of accounts and the payroll regical Claim admitted under Employee category     The claim is admitted in full for Rs.35,644/- under sections.	
163	Sujay S. Nayak	Sujay S. Nayak	Employee	20.03.2022	7,01,544	1,63,258	Unpaid salary	0.0025562	5,38,286	1) Verified with the books of accounts and the payroli regi 2) Claim admitted under Employee cateogery 3) Salay due from April 20 to 4th May 2020 is admitted u 53(1)(f) for Rs. 55,199/- 4) Salary claim for 5th May to Aug 2020 is admitted as p Resolution under section 53(1)(a) for Rs. 1,08,059	under section er COC
164	N.Jothiswaroop	N.Jothiswaroop	Employee	20.03.2022	6,29,693	3,70,083	Unpaid salary	0.0057946	2,59,610	1) Verified with the books of accounts and the payroll reg 2) Claim and mithted under florolyone category 3) Salary due from lure 2019 to 4th May 2020 is admitted. 53(1)() for Re. 3,15,33(7). 4) Salary claim for 5th May to Aug 2020 is admitted as primary company of the section 31(1)(a) for Rs. 54,531 3) As per Company Policy, the leave encalment is encade retirement or reignation. As the Company into liquidation not payable, hence rejected. 6) Provident Fund Claim is rejected as it is payable to Prov. Department.	d under section er COC nable only upon n, the same is

165	R.C.Gowri Shankar	R.C.Gowri Shankar	Employee	21.03.2022	31,51,162	8,22,311	Unpaid salary	0.0128753	23,28,851	1) Verified with the books of accounts and the payroll register 2) claims and/instead under topywore category 3) salary due from linue 2019 to 4th May 2020 is admitted under section 33(1)() for Rs. 5,58,852. <sup>2</sup> 4) salary claim from 55th May to Aug 2020 is admitted as per COC Resolution under section 53(1)(4)(p) for Rs. 1,34,27(5) 5) Gratully due is admitted under section 56(4)(4)(iii) for Rs. 1,34,27(8) 6) The Company has decliented lookdown we 3 (5)(4)(2)(2) and not salary is payable after that date, hence salary claim from 5ep 2020 to feeb 2022 is rejected. 7) Provident Fund Claim in registed as it is payable Provident Fund Department. 8) As per Company Policy, the leave encashment is encashable only upon retirement or reignation. As the Company ritto liquidation, the same is not payable, hence rejected. 3) Performance Pay is not yet due as the management of the company didn't issued any letter registrified flag, hence rejected. 10) On liquidation of the company, the service weightage pay is also not payable. Invener rejected.
166	C.Perumal	C.Perumal	Employee	21.03.2022	5,30,577	62,066	Unpaid salary	0.0009718	4,68,511	1) Verified with the books of accounts and the payroll register 2) Claim admitted under flavolyne category 3) Salary due from April 20 for 4th May 2000 is admitted under section 53(1)(f) for Re 2,2583/- 4) Salary claim for 5th May to July 2000 is admitted as per COC 4) Salary claim for 5th May to July 2000 is admitted as per COC 5) Provident Faunt Claim is rejected as it is payable to Provident Faund Operatment 6) As per Company Polloy, the leave enculsivents is enculsable only upon retirement or resignation. As the Company into liquidation, the same is not payable, hence rejected 7) On liquidation of the company, the service weightage pay is also not apable. hence rejected
168	G.Ramesh Babu	G.Ramesh Babu	Employee	20.03.2022	10,31,171	2,98,408	Unpaid salary	0.0046723	7,32,763	1) Verified with the books of accounts and payroll register 2) claims admitted under firmplyoes category 3) The claim is admitted partly for Rs. 2,98,408/- under section 53(1)(f) 4) Performance Pay is not yet due as the management of the company didn'th sused any letter regarding that, thence rejected
170	D.Sivaprakasam	D.Sivaprakasam	Employee	17.03.2022	21,25,606	6,63,613	Unpaid salary	0.0103905	14,61,993	1) Verified with the books of accounts and the payroll register 2) Claim and middle under Employee Category 3) shally due from July 2019 to 8th May 2020 is admitted under section 53(1)(f) for 8x. 4,6-333/- 4) Salary claim for 51th May 10x Aug 2020 is admitted under section 53(1)(f) for 8x. 4,6-333/- 5) (articular by the salaritied under section 30(1)(6) for 8x. 1,0-777/- 5) (articular by the salaritied under section 30(1)(6)) for 9x. 1,0-59.99 5) (articular by the salaritied under section 30(1)(6)) for 9x. 1,0-59.99 5) (articular by the salaritied under section 30(1)(6)) for 9x. 1,0-59.99 5) (articular by the salaritied under section 30(1)(6)) for 9x. 1,0-59.99 5) (articular by the salaritied under section 30(1)(6)) for 9x. 1,0-59.99 5) (articular by the salaritied under section 30(1)(6)) for 9x. 1,0-59.99 5) (articular by the salaritied under section 30(1)(6)) for 9x. 1,0-59.99 5) (articular by the salaritied under section 30(1)(6)) for 9x. 1,0-59.99 6) (articular by the salaritied under section 30(1)(6)) for 9x. 1,0-59.99 6) (articular by the salaritied under section 30(1)(6)) for 9x. 1,0-59.99 6) (articular by the salaritied under section 30(1)(6)) for 9x. 1,0-59.99 6) (articular by the salaritied under section 30(1)(6)) for 9x. 1,0-59.99 6) (articular by the salaritied under section 30(1)(6)) for 9x. 1,0-59.99 6) (articular by the salaritied under section 30(1)(6) for 9x. 1,0-59.99 6) (articular by the salaritied under section 30(1)(6) for 9x. 1,0-59.99 6) (articular by the salaritied under section 30(1)(6) for 9x. 1,0-59.99 6) (articular by the salaritied under section 30(1)(6) for 9x. 1,0-59.99 6) (articular by the salaritied under section 30(1)(6) for 9x. 1,0-79 6) (articular by the salaritied under section 30(1)(6) for 9x. 1,0-79 6) (articular by the salaritied under section 30(1)(6) for 9x. 1,0-79 6) (articular by the salaritied under section 30(1)(6) for 9x. 1,0-79 6) (articular by the salaritied under section 30(1)(6) for 9x. 1,0-79 6) (articular by the salaritied under section 30(1)(6) for 9x. 1,0-7
171	M.Gnanaguru	M.Gnanaguru	Employee	18.03.2022	4,54,896	4,36,915	Unpaid salary	0.006841	17,981	Verified with the books of accounts and the payroli register     Claim admitted under Employee category     Sislary due from July 2019 to 4th May 2020 is admitted under section     Si (1)(f) for Rs. 4,36,915/-
172	Late Rajagopalan J	Late Rajagopalan J	Employee		10,84,779	4,70,269	Unpaid salary	0.0073632	6,14,510	3) Verified with the books of accounts and the payroll register 2) Claim admitted under fingolywee category 3) Salary due from July 2019 to 4th May 2020 is admitted under section 53(1)(f) for R. 8, 38,2224-4 4) Wages due from 5th May 2020 to May 2020 is admitted as per COC Resolution under section 53(1)(f) for R. 8,8055 5)4)fildavt/Indemnity Bord need to be submitted by legal heir to process the claim.
173	Revichandran G N	Ravichandran G N	Employee	17.03.2022	7,87,058	4,22,628	Unpaid salary	0.0066173	3,64,430	1) Verified with the books of accounts and the payroll register 2) Claims admitted under flamployee category 3) Salary due from July 2019 to 4th May 2000 for Rs. 4, 403,645/- is admitted under section S3(1)(1) for May 2000 in Rs. 4, 403,645/- is admitted under section S3(1)(1) for Rs. 18,383 3) Provident Fund Claims in rejected as it is payable to Provident Fund Department (6) As per Company Policy, the leave encashment is encashable only upon reterment or resignation. At the Company into Insidadation, the same is not payable, hence rejected 3) Confluence in the Company into Insidadation, the same is not payable, hence rejected 3) On Ilquidation of the company, the service weightage pay is also not ayable. hence rejected
174	Raj H Eswaran	Raj H Eswaran	Employee	17.03.2022	1,56,69,270	35,29,830	Unpaid salary	0.0552684	1,21,39,440	1) Verified with the books of accounts and the payroll register 2) Claim admitted under finey/wee category 3) Salary due from July 2019 to 4th May 2000 for Rs. 27,78,113/- is admitted under section 53(1)(1) 4) Salary claim from 5th May 2020 to May 2020 is admitted as per COC Resolution under section 53(1)(1) for Rs. 75,171.7 5) As the salary package approved by the AGM doen't specify any other benefits, the gratulty claim is rejected.
175	M Murali	M Muralii	Employee	17.03.2022	5,84,971	2,42,200	Unpaid salary	0.0037923	3,42,771	1) Verified with the books of accounts and the payroll register 2) claims admitted unler Veriforman category 3) Wages due from July 2019 to 16th Feb 2020 for fits .05,033/- and bonus claim off Rs. 5,000.18 damitted unler section 53(11)() 4) Wages due from 51th May 2020 to Nay 2020 to Admitted and sept COC Resolution under section 33(14)(s) for Rs. 3,010.6 5) Wages due from 17th Feb 2020 to 4th May 2020 is admitted under section 53(11)(s)(s) for Rs. 12,020 6) Cinctulzy due is admitted under section 54(14)(s)(s) for Rs. 2,5,099 7) The Company Nat Science (softsom set 25 30(02)(2020 and no salary interpretation of the Company Admitted under section 54(14)(s) and for Rs. 2,5,099 8) Provident Fund Claim is rejected as it is payable to Provident Fund Department 9) App or Company Policy, the leave enculturents is enculsable only upon retirement or reignation. As the Company Into liquidation, the same is not payable, hence rejected 10) On lequidation of the company, the service weightage pay is also not payable, hence rejected
176	E Subramani	E Subramani	Employee	18.03.2022	5,79,029	2,23,721	Unpaid salary	0.0035029	3,55,308	1) Verified with the books of accounts and the payvoll register 2) Claim admitted under Workman category 3) Wages due from July 2019 to 16th Feb 2000 for Rs. 86,531/ and boruss for Rs. 56,000 is admitted under section 51(1)(f) 4) Wages due from 51th May 2020 to Nag 2020 is admitted aper CCC Resolution under section 51(1)(j) for Rs. 24,309 5) Wages due from 17th Feb 2020 to 4th May 2020 is admitted under section 53(1)(1)(j)(i) for Rs. 12,309 6) Gratulay due is admitted under section 40(4)(a)(a) for Rs. 23,398 7) The Company has decident in Coldovin we 43 90(0)(2)/2020 and no salary is payvole after that date, heree salary calar from 5ep 2020 to Feb 2022 a registed. 3) Provident fund Claim is rejected as it is payable to Provident Fund 3) Aper Company Policy, the leave encashment is encashable only upon retirement or regispation. As the Company into lequidation, the same is not payable, hence rejected 10) On lequidation of the company, the service weightage pay is also not availed. Hence rejected.

178	5.Nandakumar	S.Nandakumar	Employee	18.03.2022	10,74,310	3,69,666	Unpaid salary	0.0057881	7,04,644	1) Verified with the backs of accounts and the payoll register 2) Claim admitted under Employee category 3) Salary value form July 2018 of the May 2020 for Rs. 2,08,735/-1s admitted under section 53(1)(1) 4) Salary value from 18th Adva 2020 to Aug. 2020 for Rs. 2,08,735/-1s admitted under section 53(1)(1) 5) Cantally due in admitted under section 36(4)(4)(4)(6) for Rs. 1,14,230 7) The Company has declared lockdown we if 30(98/2020 and no salary 15 payable after that disk, hence salary dainfrom 59,2000 for Rs-2020 16 registed 8) Provident Fand Claim is rejected as it is payable to Provident Fund Department 9) As per Company Policy, the leave encashment is encashable only upon retrement or resignation. As the Company into liquidation, the same is not payable, hence rejected 10) On liquidation of the company, the service weightage pay is also not payable, hence rejected
179	V.Unnikrishnan	V.Unnikrishnan	Employee	17.03.2022	77,463	77,463	Unpaid salary	0.0012129	-	Verified with the books of accounts and the payroll register     Claim admitted under Employee category     Claim is admitted in full under Section 53(1)(f) for Rs. 77,463
180	V.Maharaja	V.Maharaja	Employee	17.03.2022	5,79,029	2,17,241	Unpaid salary	0.0034015	3,61,788	1) Verified with the broke of accounts and the payoli register 2) Claim admitted under Vorman category 3) Wages due from July 2019 to 16th Feb. 2000 for 8t. 80,051/and bonus for 8t. 5,5000 is admitted under section 31(1)(1) 4) Wages due from 5th May 2020 to July 2020 is admitted as per COC Resolution under section 31(1)(1) for 7th 2,30(1) 5) Wages due from 17th Feb 2020 to 4th May 2020 is admitted under section 33(1)(1)(1)(1) for 7th 2,20(1) for 7th 2,32(1) 6) Cartality due is admitted under section 30(1)(2)(2) on 30(8)(2)(2) and no lossibly is payable after that date, hence salary vision from 5ep 2020 to Feb 2022 is rejected 3) Provident Fund Claim is rejected as it is payable to Provident Fund Department 9). As per Consepany Policy (by the lowe encolarment is encolableble only upon one payable, hence rejected 10) On liquidation of the company, for severe weightage pay is also not payable, hence rejected 10) On liquidation of the company, for service weightage pay is also not payable, hence rejected
181	C.Madhalyan	C.Madhaiyan	Employee	18.03.2022	5,79,029	1,83,265	Unpaid salary	0.0028695	3,95,764	1) Verified with the books of accounts and the payrul register 2) claim admitted under Workman category 3) Wages due from July 2019 to 16th Feb 2000 for its. 50,321/ and bonus for its. 5,5000 is admitted under section 513(1)(f) 4) Wages due from 51th May 2020 to July 2010 is admitted apper CCC Resolution under section 513(1)(f) for its. 2,30(1) 5) Wages due from 17th Feb 2020 to 4th May 2020 is admitted under section 53(1)(1)(6) for its. 2,30(1) 6) Cratabuty due is admitted under section 53(1)(6)(6) for its. 23,398 is 7) The Company has decidented incidence with 50(0)(2)(2)(2) and no solution 9) Type Company has decidented incidence with 50(0)(2)(2)(2) and no solution 1) Provident Fund date, here salary claim from 5ep 2020 to Feb 2022 1 registed 10) Provident Fund Claim is rejected as it is payable to Provident Fund 9) As par Company Policy, the leave encolarbears is excitable only upon referement or registration. As the Company into liquidation, the same is not payable, hence rejected 10) On liquidation of the company, the service weightage pay is also not avable. hence rejected
182	R.Vetrivel	R.Vetrivel	Employee	18.03.2022	5,79,029	2,15,770	Unpaid salary	0.0033784	3,63,259	1) Verified with the books of accounts and the payorl register   2) claim admitted under Wortman category   3) Wages due from July 2019 to 16th rês 2020 for Rs. 78,580/ and bonus for Rs. 5,5000 às admitted under section 511(f)()   4) Wages due from 515 May 2020 to July 2020 is admitted as per COC Resolution under section 531(f)() for Rs. 2,33)   5) Wages due from 17th rês 2020 to 4th May 2020 is admitted under section 531(j)()()() for Rs. 2,39)   6) Gratulty due is admitted under section 56(4)(a)(ii) for Rs. 2,3398   7) The Company has declared icoldown we f 30(08/2020 and no salays)   is payable after that date, hence salary claim from 5ep 2020 to répeted   8) Provident Fand Laim is rejected as it is payable to Provident Fund Department   9) As per Company Policy, the leave encashment is encashable only upon reterment or resignation. An the Company into liquidation, the same in not payable, hence rejected   10) na legalation of the company in the service weightage pay is also not
183	V.Ramasamy	V.Ramasamy	Employee	18.03.2022	14,72,060	5,50,562	Unpaid salary	0.0086204	9,21,498	payable, hence rescited  1) verified with the books of accounts and the payroll register  2) claim admitted under Employee category  3) slavy due from Junue 2019 to 4th May 2000 is admitted under section  53(1)(f) for Rs. 2,5-6,202/.  4) slavy claim for 51h May 10 Aug 2000 is admitted under section  53(1)(f) for Rs. 2,5-6,202/.  5) circlatuly due is admitted under section 36(1)(a)(f) for Rs. 2,38,890  6) The Company has declared lockdown wef 30(98/2000 and no salavy is payable after that disc, hence salavy dain from 592,000 for 64 20022  is rejected 7) Provident Fund Claim is rejected as it is payable to Provident Fund Department.  8) As per Company Policy, the leave encashment is encashable only upon reterment or resignation. An the Company into liquidation, the same in ont payable, hence rejected  9) On loquidation of the company; the service weightage pay is also not payable, hence rejected  10) Soodly due is paid to concerned society, hence rejected  10) Soodly due is paid to concerned society, hence rejected  11) Verified with the books of accounts and the payrol register
184	D.Sangathaamilan	D.Sangathaamilan	Employee	18.03.2022	10,23,940	4,16,388	Unpaid salary	0.0065196	6,07,552	<ol> <li>Claim admitted under Employee category</li> <li>Salary due from June 2019 to 4th May 2020 is admitted under section 53(1)(f) for Rs. 3,26,793/</li> <li>Salary claim for 5th May to Aug 2020 is admitted as per COC</li> </ol>
185	S.Sathiya Seelan	S.Sathiya Seelan	Employee	18.03.2022	93,22,600	18,34,326	Unpaid salary	0.028721	74,88,274	Republicon under section 33(1)(a) for Re. 88-3595  1) Verified with the books of accounts and the payoil register  2) Claim admitted under Employee category  3) Salary due from July 2019 to 4th May 2020 is admitted under section  53(1)(f) for Re. 12.46.40(1)-  4) Supernamation due is admitted under section 53(1)(f) for Re.  2,47,400/-  5) Salary voltam for 5th May to Aug 2020 is admitted as per COC  Resolution under section 33(1)(a) for Re. 3,40,525  6) 10 Tis deducted is paid to Income Tax Department, hence rejected  7) As per Company Policy, the leave encashment is encashable only upon reterment or resignation. An the Company into ligidation, the same in ont payoible, hence rejected  8) Reformance Pay in not yet due as the management of the company didn't issued any letter regarding that, hence rejected  10) Cost ly due is paid to commend oxicity, hence rejected  10) Cost logidation of the company; the service weightage pay is also not pupulab.
186	V.Thaniarasu	V.Thaniarasu	Employee	17.03.2022	3,94,534	2,55,055	Unpaid salary	0.0039935	1,39,479	1) Verified with the books of accounts and the payroll register 2) Claima admitted under Worman category 3) Wayes due from June 2018 to 16th Feb 2020 for Rs. 1,18,923/- and bonus claim of Rs. 5,6000 is admitted under section 53(1)(1) 4) Wayes due from 510 May 2200 to May 2000 a somitted as per COC Resolution under section 53(1)(a) for Rs. 92,330 5) Wayes due from 17th Feb 2020 to 44th May 2200 is admitted under section 53(1)(b)(6) for Rs. 9,6002 6) Frowder Frand Claim is receited as it is payable to Provident Fund Department 7) on insignation of the company, the service weightage pay is also not payable, hence rejected

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187	M.Shanmugam	M.Shanmugam	Employee	21.03.2022	12,18,114	3,69,413	Unpaid salary	0.0057841	8,48	701	1) Verified with the books of accounts and the payroll register 2) Claim admitted under Employee category 3) Salary due from June 2019 to 4th May 2020 is admitted under section 33(11)(f) for Rs. 2,363.654*.  4) Salary claim for 5th May to Aug 2020 is admitted as per COC Resolution under section 33(11)(f) for Rs. 50,506  5) Grintully due is admitted under section 36(6)(6)(e)(f) for Rs. 22,551  6) The Company has declared lockodes we # 3 (30(8)(7)2020 and no salary to payable after that date, hence salary claim from Sep 2020 to fee 2022 is rejected 9"). Provident Fund Claim is rejected as it is payable to Provident Fund Department in the payable of the payable payable payable, hence rejected 9) Society due is paid to concerned society, hence rejected 9) Society due is paid to concerned society, hence rejected 10 (sought youths is not yet due, hence rejected
188	N.Ramesh	N.Ramesh	Employee	21.03.2022	9,85,900	3,25,836	Unpaid salary	0.0051018	6,60	064	1) Verified with the books of accounts and the payroll register 2? Lism admitted under Wortman category 31 Wages due from Int J 2015 to 16th 16th 200 etc 76, 132, 253/- and 31 Wages due from Int J 2015 to 16th 16th 200 etc 75, 312, 151/- and 40 Wages due from 16th May 2020 to July 2020 to Settlement due per COC Resolution under section 53(1)(4) for 8, 19, 263.  5) Wages due from 17th 16th 2020 to 4th May 2020 is admitted under section 53(1)(4)(6) for 8, 19, 24.8  5) Grabutly due is admitted under section 36(4)(4)(6)(6) for 8, 24, 24.8  5) Grabutly due is admitted under section 36(4)(4)(6)(6) for 8, 25, 202  6) Provident Fund Claims inspected as it payable to Provident Fund Department 7) As per Company Policy, the leave encashment is encashable only upon reterment or resignation. As the Company into liquidation, the same is 81.0 in liquidation of the company, the service weightage pay is also not payable; hence rejected
189	R.Udhayakumar	R.Udhayakumar	Employee	21.03.2022	8,46,113	2,76,286	Unpaid salary	0.004326	5,65	827	1) Verified with the books of accounts and the payroll register 2) Claim admitted under Workman category 1) Wages due from July 2015 to 16th reb 2020 for Rs. 1,28,910/- and lopally bonus for Rs. 5,6000 for due to 16th reb 2020 for Rs. 1,28,910/- and lopally bonus for Rs. 5,6000 for due to 16th reb 2020 for Rs. 1,28,910/- and lopally with the payroll of the 16th representation under section 531(1)(0) for Rs. 5,113 1) Wages due from 17th feb 2020 for 6th May 2020 is admitted under section 531(1)(0) for Rs. 5,113 1) Provident Fund Claim a rejected as it is payable to Provident Fund Department 1) Provident Fund Claim a rejected as it is payable to Provident Fund Department 1) Price programment of the Company for Injudation, the same is not payable, hence rejected 1) On injudation of the company, the service weightage pay is also not payable, hence rejected
190	RRevi	R.Ravi	Employee	21.03.2022	9,38,566	3,45,390	Unpaid salary	0.0054079	5,92	176	1) Verified with the books of accounts and the payroll register 2 (Lists admitted under Workman category 2). Claim admitted under Workman category 3) Wages due from July 2019 to Indibré 2020 for Rt. 1,33,445/- and boxus for Rt. 5,5000 is admitted under section 531()(f) 4) Wages due from 51 May 10 Aug 2020 is admitted at a per COC Reciolation under section 531()(a) for Rt. 5,720 co. 40 Aug 2020 is admitted under section 531()(b) for Rt. 5,720 co. 40 Aug 2020 is admitted under section 531()(b) for Rt. 5,720 co. 40 Aug 2020 is admitted under section 531()(b) for Rt. 5,720 co. 40 Aug 2020 is admitted under section 531()(b) for Rt. 5,720 co. 40 Aug 2020 is admitted under section 531()(b) for Rt. 5,720 co. 40 Aug 2020 is admitted under section 540()(b) for Rt. 5,720 co. 40 Aug 2020 is admitted under section 540()(b) for Rt. 5,720 co. 40 Aug 2020 is admitted under section 540()(b) for Rt. 5,720 co. 40 Aug 2020 is admitted under section 540()(b) for Rt. 5,720 co. 40 Aug 2020 is admitted under section 540()(b) for Rt. 5,720 co. 40 Aug 2020 is admitted under section 540()(b) for Rt. 5,720 co. 40 Aug 2020 is admitted under section 540()(b) for Rt. 5,720 co. 40 Aug 2020 is admitted under section 540()(b) for Rt. 5,720 co. 40 Aug 2020 is admitted under section 540()(b) for Rt. 5,720 co. 40 Aug 2020 is admitted under section 540()(b) for Rt. 5,720 co. 40 Aug 2020 is admitted under section 540()(b) for Rt. 5,720 co. 40 Aug 2020 is admitted under section 540()(b) for Rt. 5,720 co. 40 Aug 2020 is admitted under section 540()(b) for Rt. 5,720 co. 40 Aug 2020 is admitted under section 540()(b) for Rt. 5,720 co. 40 Aug 2020 is admitted under section 540()(b) for Rt. 5,720 co. 40 Aug 2020 is admitted under section 540()(b) for Rt. 5,720 co. 40 Aug 2020 is admitted under section 540()(b) for Rt. 5,720 co. 40 Aug 2020 is admitted under section 540()(b) for Rt. 5,720 co. 40 Aug 2020 is admitted under section 540()(b) for Rt. 5,720 co. 40 Aug 2020 is admitted under section 540()(b) for Rt. 5,720 co. 40 Aug 2020 is admitted under sectio
191	M. Pachalappan	M.Pachalappan	Employee	21.03.2022	6,68,839	2,56,186	Unpaid salary	0.0040112	4,12	553	1) Verified with the holds of accounts and the payroll egister 2) Claims admitted under Workman cragginy 13 Wages due from July 2018 to 16th feb 2000 for Rs. 1,05,224/- and bonus for Rs. 5,000 is admitted under section 531(kg) of 4) Wages due from 5th May 2020 to Aug 2020 to admitted under section 531(kg) for Rs. 30,100
192	K Dharmalingam	K Dharmalingam	Employee	21.03.2022	9,14,556	3,46,344	Unpaid salary	0.0054229	5,68	212	3) Verified with the books of accounts and the payroll register 2; Claim admitted under Workman category 3.1 Wage due from July 2019 to Like Pe 2020 for Rs. 13.43.71/- and bonus claim of Rs. 56,000 is admitted under section 53(1)(i) 9.1 Wages due from 55 MHs 9/200 to Load 2020 is admitted as per CCC Resolution under section 53(1)(a) for Rs. 39,663 S) Wages due from 717/r Fe 2020 to 40 MHs 9/200 is admitted under section 53(1)(b)(g) for Rs. 50,808 (c)
193	Madhava Swamy	Madhava Swamy	Employee	21.03.2022	8,93,108	7,05,382	Unpaid salary	0.0110445	1,87	726	1) Verified with the books of accounts and the payroll register 2) Claim admitted under Employee category 3) Salary use from June 2019 to 4th May 2000 is admitted under section 531(1)(1) for Rs. 5,35,548/- 4). Salary claim for 5th May to Aug 2020 is admitted as per COC Resolution under section 531(1)(a) for Rs. 1,12,382 5) Gratuity due is admitted under section 54(6)(4)(iii) for Rs. 57,452 6) Performance Pay is not yet due as the management of the company didn't sousd any later regarding flast, hence rejected
194	Kumaravel R	Kumaravel R	Employee	22.03.2022	1,12,500	1,11,487	Unpaid salary	0.0017456	1	013	Verified with the books of accounts and the payroll register     Claim admitted under Employee category     Slading use from June 2019 to 44th way 200 is admitted under section     S3I(1)[6 of 8: 9.2,684/     Slading via frost 58th May to Aug 2020 is admitted as per COC     Resolution under section 53(1)(a) for 8s. 18,793
199	S.Sriram	S.Sriram	Employee	21.03.2022	3,98,896	3,47,556	Unpaid salary	0.0054419	51	340	Verified with the books of accounts and the payroll register     Claim admitted under Employee category     3) as per company records Rs. 31,40 paid.     Hence, Claim is admitted partly under Section 53(1)(f) for Rs.     3,47,556
202	R.Swarna Latha	R.Swarna Latha	Employee	23.02.2022	9,00,000	3,65,162	Unpaid salary	0.0057175	5,34	838	1) Verified with the books of accounts and the payroll register 2; Claims admitted under Employee category. 2) Salamy due from July 2015 to 04th May 2020 is admitted under section STUJ(1) for 6s 1,33,596.1; 4) Salamy due from 5th May 2020 to Nug 2020 is admitted as per COC Resolution under section STUJ(1) of or 8s 1,21,599. 5) Provident Fund Claims rejected as it is payable to Provident Fund Department. 6) As per Company Policy, the leave encadhment is encashable only upon reterment or resignation. As the Company into liquidation, the same is not available. Henor refereded.

203	N.Purushothaman	N.Purushothaman	Employee	29.03.2022	5,34,240	4,05,186	Unpaid salary	0.0063442		1,29,054	1) Verified with the books of accounts and the payol register of claim admitted under flowipse category 3) slainy due from June 2019 to 4th May 2020 is admitted under section 53(1)(f) for Rs. 3,88,807.  4) slainy claim for 5th May to Aug 2020 is admitted as per COC Resolution under section 53(1)(a) for Rs. 1,8,836 5) Provident Fund Claim is rejected as it is payable to Provident Fund Department 8) is provided to the contract of the company didn't staward any letter researding that, there energied with the through the company didn't staward any letter researding that, there resisted
211	A. Vishnu Prasad	A. Vishnu Prasad	Employee		12,09,995.00	5,09,982	Unpaid salary	0.0079851		7,00,013	1) Verified with the books of accounts and the payrol register 2 (a lain admitted under floyinge category 3) slainy due from July 2019 to 10th April 2020 is admitted under section 53/3764 /- 49/318 & Final settlement due claim is admitted u/s 53/11/10 for Rs. 2,55,369. 5)Performance Pay is not yet due as the management of the company didnt assowa any letter registing that, there registed
212	Sundaram bhaskar	Sundaram bhaskar	Employee	11.06.2022	71,955	66,273		0.0010377		5,682	1) The claim is admitted ut/s 53(1/8) for Rs.39.483/- and uf/s 53(1/6) for 52,790/- 2) The salany uf/s 53(1)(a) from 05/05/2020 to 31/08/2022 of Rs.39.483/- has been paid on 13/08/2022 as per the COC approved CIRP expenses
216	Thippesha. H. M	Thippesha. H. M	Employee	01.12.2022	12,19,359	1,86,605		0.0029218		10,32,754	1) The CRP salary of Rs. 40,499/- has been paid through cheque No: 96809 on 012/12/022 and the balance amount was rejected as the claim form received belacted,", 2) or intuity is not a policiable as he doesn't complete five years of service. 3) solary due from August 2019 to April 2000 up 5.51(1)(i) is Rs. 1,46,100/- and salary due from may 2020 to August 2020 u/s 33(1)(a) is Rs. 40,499/-
				TOTAL	18,98,86,897	6,38,67,087				12,49,81,375	•